

12.00 hrs.

RE: REPORTED FIRING ON COL-
LIERY WORKERS IN KARGALI
(BIHAR)

श्री घनशाह प्रधान (शहडोल) :
अध्यक्ष जी, घनबाद (बिहार) के करगिल
क्षेत्र के कोयला खान मजदूरों पर गोली
चलाई गई है। कोयला खान के मजदूरों
के साथ अत्याचार हो रहा है। मैं कोयला
खान मजदूर हूँ, मैं चाता हूँ कि मुझे गोली
मार दी जाये (व्यवधान)

MR. SPEAKER: I will ask the
Minister to make a statement on it.
I am sending it to the Minister to
make a statement on it. (*Interrup-
tions*) No, Short Notice Question.
Mr. Naik—he is not here.

श्री घनशाह प्रधान : चार लोगों को गोली
से मार दिया गया। वे लोग अपनी मेहनत
का पैसा मांगने गये थे, लेकिन उन को गोली
मार दी गई

अध्यक्ष महोदय : लेकिन इस ढंग से
इस चीज को नहीं लाया जा सकता। इस
के लिये तरीका बना हुआ है, इस तरीके से
इस को यहां नहीं लाया जा सकता। चीज
को लाने का कोई ढंग होता है, यह क्या तरीका
है ?

श्री घनशाह प्रधान : अध्यक्ष महोदय,
मैं अभी भी कोयला खान मजदूर हूँ, पांच
साल की छुट्टी लेकर इस सदन में आया हूँ।
मैं निवेदन करना चाहता हूँ कि उन मजदूरों
के साथ न्याय होना चाहिये। कस्टोडियन
ने सारे देश में तहलका मचा दिया है, सारा
देश उस से आनं कित है

अध्यक्ष महोदय : इस वक्त शार्टब
आना चाहिये, इस सवाल को कैसे
लाया जा सकता है ? . . . (व्यवधान) . . .

I am taking the information. I will
ask the Minister to make a state-
ment. (*Interruptions*). May I request
you all to please sit down? I have
already asked the Minister to make
a statement. If you want a Calling
Attention, I have no objection. But
I admitted in the morning one Calling
Attention. If it has not gone in, we
will replace it by this Calling Atten-
tion. (*Interruptions*). Well this
Calling Attention will

इस तरह से कोई चीज रिकार्ड नहीं होगी
न मैं इस की इजाजत दे रहा हूँ

CALLING ATTENTION TO MATTER
OF URGENT PUBLIC IMPORTANCE
REPORTED WITHDRAW OF CASE AGAINST
SHRI S. K. MODI AND OTHERS OF MODI
FLOUR MILLS

SHRI MUKHTIAR SINGH MALIK
(Rohtak): I call the attention of the
Minister of Home Affairs to the fol-
lowing matter of urgent public im-
portance and request that he may
make a statement thereon:

“Reported withdrawal of case
against Shri S. K. Modi and two
other officials of the Modi Flour
Mills by the Lt. Governor of Delhi.”

THE MINISTER OF HOME
AFFAIRS (SHRI UMA SHANKAR
DIKSHIT): On 10th February, 1973,
a large number of bags of wheat were
found in a godown of the Modi Cold
Storage situated in the premises of
Modi Flour Mills at Okhla Industrial
Estate, New Delhi. It was suspected
that the provisions of the Delhi Food-
grains Dealers Licencing (No. 2)
Order, 1964 and the Delhi prevention
of Hoarding of Foodgrains Order, 1966
had been contravened. Therefore, the
offices of the Flour Mills as well as
the godown in the Cold Storage
where the stock of wheat was found,
were sealed and a police guard was
posted in the premises of the Flour
Mills. The Deputy Commissioner,
Food & Civil Supplies, Delhi who is
also Additional District Magistrate,
issued detention orders under the
Maintenance of Internal Security Act,